

should give some direction. We should know what is happening in Punjab.

(Interruptions)

MR. SPEAKER : It is a State subject.

(Interruptions)

[*Translation*]

MR. SPEAKER : Tomorrow you may have to face problem.

[*English*]

You will be facing the same thing tomorrow. No. I will not. I cannot infringe my rules. I cannot infringe upon the powers of the State Government.

(Interruptions)

PROF. K. K. TEWARY : I seek your intervention in this matter.

(Interruptions)

MR. SPEAKER : No. I am not convinced.

(Interruptions)

MR. SPEAKER : The State Assembly should know. The State Assembly should be representative of the people of the State.

(Interruptions)

MR. SPEAKER : Now, Papers Laid.

12.06 hrs.

PAPERS LAID ON THE TABLE

[*English*]

Notification under Supreme Court Judges (conditions of service) Act

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) ON BEHALF OF (SHRI A. K. SEN) : I beg to lay on the Table a copy of the Supreme Court Judges (Travelling Allowance) Amendment Rules, 1986 (Hindi and English versions) published in

Notification No. G.S.R. 484(E) in Gazette of India dated the 7th March, 1986 under sub-section (5) of section 24 of the Supreme Court Judges (Conditions of Service) Act, 1958. [Placed in Library See No. LT/2571/86]

Notification under Indian Electricity Act. Annual Report and Review on Power Engineers' Training Society, New Delhi, for 1984-85 and a statement.

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : I beg to lay on the Table :—

- (1) A copy of the Indian Electricity Amendment) Rules, 1986 (Hindi & English versions) published in Notification No. G.S.R. 117 in Gazette of India dated the 8th February, 1986 under sub-section (3) of section 38 of the Indian Electricity Act, 1910.
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Power Engineers Training Society, New Delhi, for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) of the Government on the working of the Power Engineers Training Society, New Delhi, for the year 1984-85.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.
[Placed in Library See No. LT 2573/86]

Notification under Indian Post Office Act

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIR-DHA) : I beg to lay on the Table a copy of the Indian Post Office (Third Amendment) Rules, 1986 (Hindi and English versions) published in Notification No. G.S.R

637(E) in Gazette of India dated the 16th April 1986 issued under the Indian Post Office Act, 1898.

[Placed in Library. See No. LT 2574/86]

Notifications under Industries (Development and Regulations) Act, Review and Annual Report of Tannery and Footwear Corporation of India Ltd. Kanpur for 1984-85 and the Annual Report and Review and Khadi and Villages Industries Commission for 1984-85

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : I beg to lay on the Table :-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951 :—

- (i) S. O. 142(E) published in Gazette of India dated the 31st March, 1986 regarding extension of period of take over of management of Messrs Alok Udyog Vanaspati and Plywood Limited, Calcutta, beyond five years.
[Placed in Library See No. LT 2575/86]
- (ii) S. O. 144(E) published in Gazette of India dated the 31st March, 1986 regarding extension of period of take over of management of Messrs Lily Biscuit Company (Private) Limited, Calcutta, beyond five years.
[Placed in Library. See No. LT 2576/86]
- (iii) S.O. 145(E) published in Gazette of India dated the 31st March, 1986 regarding extension of period of take over of management of Messrs Indian Health Institute and Laboratory Limited, Calcutta, beyond five years.
[Placed in Library See No. LT 2577/86]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-sections (2) of section 18AA of the Industries (Development and Regulation) Act, 1951 :—

- (i) S.O. 47(E) published in Gazette of India dated the 11th February, 1986 regarding extension of period of take over of Management of Messrs Indore Textiles Limited, Ujjain, beyond five years.
[Placed in Library See No. LT 2578/86]
- (ii) S.O. 66(E) published in Gazette of India dated the 24th February, 1986 regarding extension of period of take-over of management of Messrs Brentform Electric (India) Limited, Calcutta, beyond five years.
[Placed in Library See No. LT 2579/86]
- (iii) S.O. 77(E) published in Gazette of India dated the 28th February, 1986 regarding extension of period of take over of management of Messrs Bengal Poteries Limited, Calcutta, beyond five years.
[Placed in Library See No. LT 2580/86]
- (iv) S. O. 116(E) published in Gazette of India dated the 27th March, 1986 regarding extension of period of take over of management of Messrs Mahadeva Textile Mills, Hubli, beyond five years.
(Placed in Library See No. LT 2581/86)
- (v) S.O. 118(E) published in Gazette of India dated the 27th March, 1986 regarding extension of period of take over of management of Messrs Somasundram Super

- Spinning Mills, Muthenendal, beyond five years.
[Placed in Library See No. LT. 2582/86]
- (vi) S. O. 119(E) published in Gazette of India dated the 27th March, 1986 regarding extension of period of take over of management of Messrs India Belting and Cotton Mills Limited, Serumpore beyond five years.
[Placed in Library. See No. LT 2583/86]
- (vii) S.O. 143(E) published in Gazette of India dated the 31st March, 1986 regarding extension of period of take over of management of Messrs Gluconate Limited, Calcutta, beyond five years.
[Placed in Library. See No. LT. 2584/86]
- (viii) S.O. 146(E) published in Gazette of India dated the 31st March, 1986 regarding extension of period of take over of management of Messrs Apollo Zipper Company Private Limited, Calcutta, beyond five years.
[Placed in Library See No. LT 2585/86]
- (ix) S. O. 180(E) published in Gazette of India dated the 9th April, 1986 regarding extension of period of take over of management of Messrs Dr. Paul Lohmann (India)Limited, Calcutta, beyond five years.
[Placed in Library See No. LT 2586/86]
- (x) S. O. 188(E) published in Gazette of India dated the 11th April, 1986 regarding extension of period of take over of management of Messrs Sri Durga Cotton Spinning and Weaving Mills Limited, Konnagar, beyond five years.
[Placed in Library See No. LT 2587/86]
- (xi) S.O. 934(E) published in Gazette of India dated the 31st December, 1985 regarding extension of period of take over of management of Messrs Somasundram Super Spinning Mills, Muthanendal beyond five years.
[Placed in Library See No. LT 2588/86]
- (3) A Copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—
- (i) Review by the Government on the working of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1984-85.
- (ii) Annual Report of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1984-85 alongwith Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
[Placed in Library See No. LT 2589/86]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Khadi and Village Industries Commission for the year 1984-85 under sub-section (3) of section 24 of the Khadi and Village Industries Commission Act, 1956.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on

the working of the Khadi and Village Industries Commission for the year 1984-85.

- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library See No. LT. 2590/86.]

12.07 hrs.

PUBLIC ACCOUNTS COMMITTEE

[English]

Forty-Second, Forty-Third, Forty-Fourth, Forty-Fifth, and Forty-Sixth Reports

SHRI RAJ MANGAL PANDE (Deoria) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :

- (1) Forty-Second Report on Paragraph 41 of the Advance Report of the Comptroller and Auditor General of India for the year 1983-84, Union Government (Railways) relating to Railway Recruitment Boards.
- (2) Forty-Third Report on Paragraph 2.68 of the Report of the Comptroller and Auditor General of India for the year 1983-84, Union Government (Civil), Revenue Receipts, Volume I, Indirect Taxes relating to central Excise-Impact of reduction in duty on prices of refrigerators and tyres.
- (3) Forty-Forth Report on Paragraph 5 of the Report of the Comptroller and Auditor General of India for the year 1982-83, Union Government (Defence Services) relating to Review on the working of the Department of Defence Supplies.
- (4) Forty-Fifth Report on Paragraph 18 of the Report of the Comptroller and Auditor General of India

for the year 1983-84, Union Government (Defence Services) relating to Construction of a sub-standard airfield.

- (5) Forty-Sixth Report on paragraph 39 of the Report of the Comptroller and Auditor General of India for the year 1982-83, Union Government (Civil) relating to National Highway by-pass, Srinagar,

COMMITTEE ON PUBLIC UNDERTAKINGS

[English]

Seventh and Ninth Reports and Minutes

SHRI K. RAMAMURTHY (Krishnagiri) : I beg to present the following Reports and Minutes (Hindi and English versions) of the Committee on Public Undertakings :—

- (i) Seventh Report of the Committee on Action Taken by Government on the recommendations contained in the Eighty-Ninth Report of the Committee (7th Lok-Sabha) on Durgapur Steel Plant.
- (ii) Ninth Report of the Committee on Bharat Electronics Ltd—Objectives and Implementation of Projects and Minutes of the sittings of the Committee relating thereto.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

[English]

Thirteenth and Sixteenth Reports

SHRI K. D. SULTANPURI (Simla) : I beg to present the following Reports